

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(21)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/9/2018 AT 10.30 AM

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/876/IB/2018  
NAME OF THE PETITIONER(S) : AGNI GAS TECHNOLOGIES PVT LTD  
NAME OF THE RESPONDENT(S) : MALL MART FOOD & BEVERAGES INDIA PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	ROMAN RAJASEKARAN	Counsel for Petitioner	[Signature]
2)	Abhinav Parthasarathy	Counsel for Corporate Debtor	B. Abhinav

**ORDER**

Counsel for petitioner present. Counsel for corporate debtor present. Both parties are directed to resolve the issue. Matter is adjourned for hearing submissions. Put up on 26.09.2018.

-59-  
(S VIJAYARAGHAVAN)  
Member (Technical)

-501-  
(B.S.V.PRAKASH KUMAR)  
Member (Judicial)

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